

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 42

C.P 4173/2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **MIHIR DESAI V/s GOSU INVESTMENTS &
FINANCE PVT LTD & ORS**

Section 58(3) of the Companies Act, 2013

ORDER

Counsel Guaraj Shah a/w Adv. Mamta Magare i/b M/s Bagkar & Co. for Respondent

Nos. 1 to 4 present through VC.

Ld. Counsel for the Petitioner seek some time and request the matter to be posted in the month of June. Ld. Counsel for the Respondent draws attention of this Bench to the order dated 16.02.2024 passed by this Bench and to keep that order into consideration. List this matter on Board on **05.06.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**